

LOK SABHA  
UNSTARRED QUESTION NO. 3498  
TO BE ANSWERED ON 16<sup>th</sup> MARCH, 2020

**Demand and Import of Oil**

+3498. SHRI DHARAMBIR SINGH :

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state :

- (a) the per annum requirement of petroleum products in India;
- (b) the percentage of import from other countries;
- (c) the number of days for which India has reserve for the time of emergency;
- (d) the efforts being made by the Government to ensure petroleum supply for 90 days in the country;
- (e) the time by which such petroleum stock is likely to be prepared for the usage upto 90 days and details thereof; and
- (f) the details of per litre profits being earned / losses suffered by the Government at present ?

**ANSWER**

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में मंत्री (श्री धर्मन्द्र प्रधान)  
THE MINISTER OF PETROLEUM AND NATURAL GAS  
(SHRI DHARMENDRA PRADHAN)

- (a): The consumption of petroleum products in the year 2018-19 was 213.2 MMT.
- (b): The percentage of Import Dependency on Oil based on consumption of petroleum products during the 2018-19 was about 83.8%.
- (c) to (e): Indian Strategic Petroleum Reserve Limited (ISPRL), a Government of India Special Purpose Vehicle, has established Strategic Petroleum Reserves (SPR) facilities with total capacity of 5.33 Million Metric Tonnes (MMT) at 3 locations, namely (i) Vishakhapatnam, (ii) Mangaluru and (iii) Padur. As per the consumption pattern of 2017-18, the total capacity is estimated to provide for about 9.5 days of crude oil requirement. Oil Marketing Companies (OMCs) currently have stock for 64.5 days. Hence, total capacity storage of petroleum products is 74 days.

Government has given 'in principle' approval for establishing two additional SPR facilities with total storage capacity of 6.5 MMT at two locations namely (i) Chandikhol in Odisha (4 MMT) and (ii) Padur in Karnataka (2.5 MMT). As per the consumption pattern of 2017-18, 6.5 MMT SPR capacity is estimated to provide for about additional 11.57 days of India's crude oil requirement. Government has also given 'in principle' approval for exploring public private partnership model for Phase II.

(f): The petroleum products are sold by the Oil Marketing Companies (OMCs). Any profit / loss on sale of petroleum products accrues to the OMCs and not to the Government.

\*\*\*\*\*